

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2020 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	
2.	Comp. App. (AT) No. 153 of 2020	VRG Healthcare Pvt. Ltd. & Ors. Vs. Ganesh Ramchandra Chakkarwar	Shreyash U Lalit	
3.	Comp. App. (AT) No. 154 of 2020	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	

For Hearing

4.	Comp. App. (AT) (Ins) No. 340 of 2020 Part Heard	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd & Ors. With	Neeraj Malik	Diwakar Maheshwari
5.	Comp. App. (AT) (Ins) No. 462 of 2020 Part Heard	Toplight Corporation Management Pvt. Ltd. Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Pranav Gadi	Charu Bansal
6.	Comp. App. (AT) (Ins) No. 549 of 2020 Part Heard	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi
7.	Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**